

<i>Sl.No</i>	<i>State/UT</i>	<i>Total No. LRPUs</i>	<i>V.O. Sector LRPUs</i>
25.	West Bengal	1	1
26.	A & N Island	0	0
27.	Chandigarh	0	0
28.	D & N Haveli	0	0
29.	Daman & Diu	0	0
30.	Delhi	0	0
31.	Lakshadweep	0	0
32.	Pondicherry	2	1
		25	16

Production of Firewood

1840. SHRISRIBALLAVPANIGARAH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether country is likely to face a firewood crisis by 2000 A.L. due to decrease in production of firewood;

(b) if so, the steps being taken to meet the situation?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) At the current rate of population increase, there is likely to be a large gap between production and demand of firewood by 2000 A.L.

(b) The Government of India have taken following steps:

(1) A massive afforestation programme is under op-

eration under the 20 Point Programme, and afforestation over 8.8, million hectares has been carried out.

(2) Fuelwood saving devices such as fuel efficient chul-lahs, Vanjyoti and improved crematoria are being encouraged by providing subsidies/financial incentives.

(3) Financial incentives/subsidies are also being provided to encourage and popularise the use of bio-gas, solar cooker, electric crematoria, etc.

Recovery of Railway Dues from SEBs

1841. DR. VASANT NIWRUTTI PAWAR: Will the Minister of RAILWAYS be pleased to state:

(a) the yearly freight collection from power stations and State Electricity Boards; and

(b) the outstanding amount to be collected from these units and the action proposed to be taken for speedy recovery of the dues?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) and (b). The information is being collected and will be laid on the table of the Sabha.

Pending Power Projects of Orissa

1842. SHRI GOPINATH GAJAPATHI: Will the Minister of ENVIRONMENT OF FORESTS be pleased to state:

(a) the number of pending power projects of Orissa for the environmental clearance;

(b) whether there has been an inordinate delay in the clearance of these proposals;

(c) if so, the reasons for delay in clearing the project; and

(d) the steps taken to expedite the clearance of those projects?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) A project relating to a captive power plant of the National Aluminium Company is pending for environmental clearance.

(b) No, Sir.

(c) and (d) Do not arise.

Reconstruction of Bridges at Mylam

1843. SHRI KODIKKUNIL SURESH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to re-construct the old overbridges at Mylam and Nedumpayikulam on Quilon-Madras meter-gauge line;

(b) if so, when this work is likely to be started; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

(b) and (c). The State Government has indicated their desire for the over-bridge to be rebuilt, in order to improve the alignment of approach roads. The work can, however, be undertaken by the Railways on deposit terms after the necessary formalities are completed and the estimated cost of the work deposited by the State Government.

Development of Kottayam Station, Kerala

1844. SHRI PALA K.M. MATHEW: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any plan to provide necessary passenger facilities alongwith shaded platforms at Kottayam station in Kerala;

(b) if so, the details thereof and when the construction work of such facilities is likely to be completed; and

(c) if not, the reasons therefor?